

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 6508 OF 2005

RAMDAS Appellant (s)

VERSUS

SITABAI & ORS. Respondent(s)

(With appln(s) for permission to file additional documents)

Date: 18/05/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA
HON'BLE DR. JUSTICE B.S. CHAUHAN
(VACATION BENCH)

For Appellant(s) Mr. Ashok Srivastava, Sr. Adv.
Mr. Satyajit A. Desai, Adv.
Mr. Anangha S. Desai, Adv.
Mr. Venkateswara Rao Anumolu, Adv.

For Respondent(s) Mr. Subhash Paliwal, Adv.
Mr. A.K. Sanghi, Adv.

UPON hearing counsel the Court made the following
ORDER

Heard Mr. Ashok Srivastava, learned counsel appearing
for the appellant and Mr. Subhash Paliwal, learned counsel
appearing for the respondent.

Hearing concluded.
Judgment reserved.

(A.D. Sharma)
Court Master

(Vijay Dhawan)
Court Master